NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALÜRU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 248/16	TP 96/17	Hearing	433(e) / 433(f)	AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd.	

	HONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
N.JA	GADIS H 1880065	PETITIONER	N. 3 gadish

Counsel for petitioner is present. He has submitted that he has filed Form-5. Registry is directed to check and put up.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)